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THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Government of India from time to time gathers, reviews and monitors its labour force data keeping in view their relevance and utility for policy interventions, need for quality improvement, avoiding duplicity of efforts and cost effectiveness.

Government of India has constituted a Standing Committee on Labour Force Statistics headed by Dr. S.P.Mukherjee with eminent experts/stakeholders and representatives from major user Ministries/Departments of the Government for the purpose of coordinating and integrating labour force surveys in the country and to recommend sampling design for surveys on labour force by taking into account related international and national standards and other aspects.

The Government of India appointed a Task Force on improving employment data in India on May 11, 2017 under the Chairmanship of the then Vice Chairman, NITI Aayog, which reviewed present sources and their availability of labour force data. In pursuance of the recommendations of the taskforce, National Sample Survey Organisation (NSSO) has launched a household survey called Periodic Labour Force Survey (PLFS) at All India Level. NSSO has also launched quarterly survey of employment and unemployment in urban areas of the country.

Ministry of Statistics and Programme Implementation has started 'Payroll reporting in India' by consolidating the data of National Pension Scheme (NPS), Employees Provident Fund (EPF) schemes and Employees State Insurance (ESI) scheme by covering the period September, 2017 onwards.

## Providing social security to organised and unorganised employees

†1877. SHRI P. L. PUNIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of domestic, selfemployed and salaried workers in unorganised sector and those employed in organised sector in the country who are not being provided any social security by their employers;
  - (b) the details thereof alongwith their State-wise numbers; and
- (c) the efforts being made by Government to provide them benefit of social security, the details thereof along with the achievement of last three years?

<sup>†</sup>Original notice of the question was received in Hindi.

is given in the Statement-I (See below).

## (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) No such information /data is maintained centrally. However, in order to provide social security benefits to the workers in the unorganised sector, including agricultural labourers, Government enacted the Unorganised Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits. (iii) old age protection, and (iv) any other benefit as may

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(ii) health and maternity benefits, (iii) old age protection, and (iv) any other benefit as may be determined by the Central Government. Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to the unorganised workers depending upon their eligibility. The health and maternity benefits are addressed through Ayushman Bharat scheme. The enrollment under Pardhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana

For old age protection in the form of monthly pension, Ministry of Labour and Employment has launched Pradhan Mantri Shram Yogi Maan-Dhan Yojana launched on 05th March, 2019 which is a voluntary and contributory pension scheme for providing monthly minimum assured pension of ₹ 3,000/- on attaining the age of 60 years. The unorganised workers in the age group of 18-40 years whose monthly income is ₹ 15,000/- or less and not a member of EPFO/ESIC/NPS can join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. The list of beneficiaries under PM-SYM is indicated given in the Statement-II [Refer to the Statement-II appended to answer to USQ. No. 862 Part (a) to (e)]

Statement-I

Enrollment under Pardhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri
Suraksha Bima Yojana converged with Aam Admi Bima Yojana (AABY)

State	2017-18	2018-19	2019-20 (Upto 31.10.2019)
	Enrolled/	Enrolled/	Enrolled/
	Covered	Covered	Covered
1	2	3	4
Andaman and Nicobar Islands	0	0	
Andhra Pradesh	2,24,29,958	2,28,78,971	2,25,65,848

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1	2	3	4	
Assam	85,497	94,306		
Bihar	78,799	12,86,909		
Chhattisgarh	4,55,303	15,06,099		
Himachal Pradesh	0	13,843		
Jammu and Kashmir	52,450	20,753		
Jharkhand	2,34,268	5,33,597		
Karnataka	16,83,382	24,16,272		
Kerala	8,34,037	6,07,630	78,997	
Nagaland	0	1,209		
Odisha	2,70,780	13,08,310		
Rajasthan	16,60,764	4,31,085		
Tamil Nadu	0	18,224		
Uttar Pradesh	5,93,613	30,97,412		
Total	2,83,78,851	3,42,18,315	2,26,44,845	

## Solving problem of unemployment by NCS project

 $\dagger 1878.$  SHRI RAM SHAKAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has launched National Career Service (NCS) project to deal with the problem of unemployment;
  - (b) if so, the details thereof;
- (c) whether Government is providing a digital forum for employers and job aspirants; and
  - (d) if so, the details thereof?

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<sup>†</sup>Original notice of the question was received in Hindi.